Funds for Tribal Sub-Plan

3718. SHRI AJIT P. K. JOGI: Will the Minister of WELFARE be pleased to state.

(a) what percentage of the funds allocated for the tribal sub-plan in the current five year plan period in the country have been spent on major and medium irrigation schemes and power projects thereby not benefiting the tribas at all;

ib) what action is proposed to be taken to ensure that the funds allocated for tribal sub-plans are spent only on such projects which would directly be useful to the tribals; and

(c) what is the corresponding breakup for Madhya Pradesh, Orissa, Andhra Pradesh and Bihar for (a) above?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): (a) The information is being collected and will be laid on the Table of the House.

(b) States have been advised to avoid quantification of funds under Tribal Sub-Plan, which are earmarked for capital intensive projects, like major and minor irrigation projects *nd power projects, etc. Epecial Central Assistance given to the States by the Central Government can be utilised only for family oriented beneficiary programmes. It has been clarified to the States that wherever any quantification is done under capital intensive projects, it has to be in proportion to the benefits that may accrue to the tribals.

(c) The information is benig collected and will be laid on the Table of the House.

वाहनों के रख-रखाव और पेट्रोल पर खर्च

3719. श्री शिव कुमार मिश्र : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान भारतीय खाद्य निगम द्वारा अपने वाहनों के पेट्रोल एवं रख-रखाव पर कितना खर्च किया गया है ;

(ख) उपरोक्त अवधि के दौरान खाद्य और नागरिक पूर्ति मंत्रालय द्वारा अपने वाहनों के रख-रखाव एवं पैट्रोल पर कितना खर्च किया गया है; और

(ग) इस बढ़ते हुए खर्च को कम करने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

संसदीय कार्य मंत्री तथा खाद्य और नागरिक पूर्ति मंत्री (श्री एच० के० एल० भगत) : (क) भारतीय खाद्य निगम द्वारा पिछले तीन वर्षों के दौरान पैट्रोल और वाहनों के रख-रखाव पर किए गए खर्च का ब्यौरा नीचे दिया जाता है --

वर्ष	लाख रूपये
(i) 1984-85 . . .	81.57
(ii) 1985-86 . . .	110.78
(iii) 1986-87 . . .	114.22

(ख) खाद्य और नागरिक पूर्ति मंत्रालय द्वारा पिछले तीन वर्षों के दौरान पैट्रोल और वाहनों के रख-रखाव पर किए गए खर्च का ब्यौरा नीचे दिया जाता है --

वर्ष	लाख रुपये
(i) 1984-85 . .	2,35,110
(ii) 1985-86 . . .	3.23,507
(iii) 1986-87 . . .	3,43,532

(ग) भारतीय खाद्य निगम ने वाहनों का उचित ढंग से रख-रखाव करने और पैट्रोल की खपत में कमी करने के लिए विशिष्ट अनुदेश जारी किए हैं। रेल द्वारा जुड़े हुए स्थानों के बीच स्टाफ कारों के इस्तेमाल पर प्रतिबंध लगा दिये गए हैं। प्रबंधकों के स्तर के नीचे के अधिकारियों को हवाई अड्डों, रेलवे स्टेशनों और बस अड्डों पर ले जाने के लिए निगम के वाहनों के इस्तेमाल पर प्रतिबंध लगा दिए गए हैं। जो अधिकारी अपने मुख्यालय से 8 किलोमीटर के अन्दर-अन्दर यात्रा करने के लिए यात्रा भत्ता प्राप्त कर रहे है उनके द्वारा स्टाफ कारों के इस्तेमाल पर भी प्रतिबंध लगा दिए गए हैं। स्टाफ कार ड्राइवरों को समयोपरि भत्ते पर तैनात करने के लिए भी घंटों की अधिकतम संख्या निर्धारित कर दी गई है।

वित्त मंत्रालय सरकारी वाहनों के इस्तेमाल और पैट्रोल की खपत में किफायत करने के लिए समय-समय पर अनुदेश जारी करता रहता है। खाद्य और नागरिक पूर्ति मंत्रालय द्वारा इन अनुदेशों का अनुपालन किया जा रहा है।

Proposal to prevent soil erosion in the Border Districts of West Bengal

3i'20. SHRI SUNIL BASU RAY: SHRI RAMNARAYAN GOSWAMI; SHRI MOSTAFA BIN QUASEM:

Will the Minister of AGRICULTURE be pleased to state:

ia) whether there is any proposal to prevent soil erosion in the border districts of West Bengal which had led to the lo. s of thousands of acres to Bangladesh; and

(b) if so, what are the details thereof;

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA). (a) and (b) While there are no specific proposals under consideration, however, under the on-going programmes that are being, implemented in the border districts of Jalpaiguri and Cooch Behar, some areas aiong with the border of Bangladesh have been treated through Terracing Afforestation and Engineering Works in order to stabilise the slope ana prevent soil erosion.

Rice in F. C. I. Godowns

3721. SHRIMATI RENUKA CHOW DHURY; Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state: :

(a) whether Government's attention has been drawn to a news item published under the caption 'Orissa F. C. I. Godowns without rice" in the 'Hindustan Times' of 23rd August, 1987;

(b) if so, what are the details thereof; and

(c) what is the quantity of the rice taken out during the iast three months from each of the Godowns for distribution?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT). (a) Yes, Sir.

(b) As on 15-8-1987, the Food Corporation of India had 40, 000 tonnes issuable rice in their godowns in Orissa. The quantity of rice lifted in Koraput district during August, 1987 was 3723 tonnes against the sub allocation of 3840 tonnes for the District. As on 1-10-87, a quantity of 40366 tonnes of issuable rice was available in the State with the Food Corporation of India.

(c) The district-wise allotment and issue position during the past three months (August—October, 1987) in Orissa is indicated in the statement enclosed. [See Appendix CXLIV, Annexure No. 155].